

information regarding the names of such persons, their places etc. will be compiled and placed on the table of the House.

(c) No, Sir.

(d) (i) Babu Service Station, Dinahata.

(ii) Super Service Station, Sonapur.

(iii) Kashiram Ramkhelwar, Cooch Bihar.

Survey of special type of Disease amongst Tribal People

5230. SHRI B. K. DASCHOWDHURY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have conducted any special study and survey to find out reasons for special type of disease amongst the tribal people in various parts of the country ; and

(b) if so, the result of such enquiry or study and the steps taken by Government to stop and eradicate such diseases ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPA-DHYAYA) : (a) and (b). The information is being collected and will be placed on the Table of the Sabha.

Private Agencies engaged in Family Planning Work

5231. SHRI S. S. MOHAPATRA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether Government are satisfied with the family planning work being done by private voluntary organisations ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPA-DHYAYA) : The performance of the voluntary agencies working in the field of family planning is assessed by the State Governments to whom powers have been delegated to sanction grants-in-aid up to Rs. 50,000 per annum. Grants for amounts exceeding Rs. 50,000 and for purposes not conforming to the normal pattern are sanctioned with the prior approval of the Government of India which too, is accorded on the basis of the evaluation of performance done by the State Governments.

Grants to voluntary agencies are sanctioned on year to year basis. The number of cases in which the grants have had to be stopped on account of unsatisfactory work, is negligible. The work of the voluntary organisations is, on the whole satisfactory.

Closure of Road on Sea coast at Chandipur

5232. SHRI S. S. MOHAPATRA : Will the Minister of DEFENCE be pleased to state :

(a) whether the road on the sea coast at Chandipur belonging to Defence Department is now closed to the public ;

(b) what was the number of people using the road ; and

(c) whether any alternative road has been built by the Defence Department for the use of the public ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI YIDYA CHARAN SHUKLA) : (a) The road is exclusively meant for the Defence use and has not been open to public at any time.

(b) It is used by the Defence personnel only. However, unauthorised people do try to often use it. This is being discouraged by the Proof Establishment.

(c) No, Sir. However, a road on the bank of an existing canal, running parallel to the coast about 2 miles inside exists which is used by the general public.

Experiment of Arms and Ammunition at Chandipur in Balasore

5233. SHRI S. S. MOHAPATRA : Will the Minister of DEFENCE be pleased to state :

(a) whether the arms and ammunition experimented at Chandipur in Balasore are now found to be defective in process ;

(b) whether the proof and Experiment Employees Union have brought this to his notice through memorandum ; and

(c) what action has been taken by Government in this matter ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI YIDYA CHARAN SHUKLA) : (a) The Proof and Experimental Establishment, Balasore carries

out trials of a certain selected samples of armaments and ammunitions. They do not have any responsibility for the process of manufacture, but only of the evaluation of the performance of the armaments or ammunitions before their acceptance by the user. The manufacturing process and the manufacturing schedules are the responsibility of the DGOF. The test procedures and methods are laid down in joint meeting between the user (Armed Forces), the manufacturer (DGOF), the Inspection (DGI) and the R and D and these methods and procedures are followed by the PEE in carrying out their schedule of trials before the stores are finally accepted by the Services. The charges made in the Memorandum by the Employees' Union are not quite clear as to whether these relate to the method of testing or to the actual carrying out of the tests. As far as carrying out of these trials and tests is concerned, there are two methods of ascertaining whether they are carrying out their task properly.

Firstly, the test evaluation should not be controverted by the user in their actual experience. The Armed Forces have made no complaint regarding the actual performance in the field as different from those evaluated by the PEE and have so far accepted these tests as satisfactory.

Secondly, random or occasional checking through surprise inspection visits may be carried out as to whether the methods laid down for testing are being rigorously followed. There is no methodology today to have surprise inspection of this sort. It is also not likely to succeed because if the tests are carried out in the presence of the Inspection or surprise inspection authorities and their presence is known, it is quite certain that even if there are small lapses, these will not usually take place during such surprise inspection and will therefore be counter-productive.

(b) and (c). A memorandum containing, among other things, charges of defects in the testing of ammunition and equipment at the Proof and Experimental Establishment, has been received from the employees' Union. The portion concerning the tests etc. of ammunition has no substance. The other aspects are being examined and suitable remedial action will be taken where required.

उपकरण अनुसंधान विकास संस्थान, रायपुर, देहरादून, उत्तर प्रदेश में अनुसंधान कार्य

5234. श्री मुल्की राज सैनी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) उपकरण अनुसंधान विकास संस्थान रायपुर, देहरादून (उत्तर प्रदेश) में किन-किन विषयों पर अनुसंधान कार्य किया जा रहा है ;

(ख) क्या उक्त संस्थान में अनुसंधान कार्य को बन्द कर दिया गया है अथवा कम कर दिया गया है ;

(ग) जिन विषयों में अनुसंधान कार्य बन्द किया गया है उनके स्थान पर अन्य किन विषयों पर सरकार अनुसंधान कराना चाहती है ;

(घ) अनुसंधान कार्य में कमी करने के क्या कारण हैं ; और

(ङ) क्या इस कार्य पर सरकार द्वारा किये जा रहे व्यय में भी कमी की गई है ?

रक्षा मंत्रालय (रक्षा उत्पादन) में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) उपकरण अनुसंधान तथा विकास संस्थापन का कार्य अग्नि नियंत्रक उपकरणों, प्रकाशीय उपकरणों, तथा बिद्युत-प्रकाशीय उपकरणों का अनुसंधान तथा विकास करना है। इनमें शस्त्रों को प्रत्यक्ष अथवा अप्रत्यक्ष रूप से दर्शाने वाले उपकरण, अग्नि नियंत्रक गैजेट, अवरक्त साधन, लेसर उपकरण, तथा प्रकाशीय रेंजोदार कांच से बने उपकरण भी शामिल हैं।

(ख) जी नहीं।

(ग) और (घ). भाग (क) तथा (ख) में दिये गये उत्तर को ध्यान में रखते हुए प्रश्न नहीं उठता।

(ङ) जी नहीं।